

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1726 OF 1999

S.D.O. GRID CORPN.OF ORISSA LTD.& ORS

Appellant (s)

VERSUS

TIMUDU ORAM

Respondent(s)

(With office report)

WITH

S.L.P.(C) NO. 5591 of 1999

(With prayer for interim relief)

S.L.P.(C) NO. 9788 of 1998

(With appln. for substituted service through publication of Lr. 2 of deceased Respondent No. 1 and c/delay and office report)

Date: 15/12/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE H.K. SEMA

For Appellant(s) Mr. Raj Kumar Mehta,Adv. (Not Present)

For Respondent(s) Mr. N.M. Ghatate, Sr. Adv.

Mr. S.V. Deshpande,Adv.

Mrs.K. Sarada Devi, Adv.

UPON hearing counsel the Court made the following

O R D E R

SLP(C) No. 9788/1998

Delay condoned in filing application for substituted service.

Application for substituted service is allowed.

List all the matters together after service is complete.

[Charanjeet Kaur]

Court Master

[Om Prakash]

Court Master